(v) Weightage will be given to demobilized Emergency Commissioned Officers, other ex-Servicemen and members of the Scheduled Castes and Scheduled Tribes.

(vi) Efforts will be made to secure the needed financial assistance from the banks.

(c) Till July, 1970, the Corporation has issued letters of appointment to 24 dealers for retail outlets (Petrol Pumps).

#### **DEVALUATION OF PAKISTAN RUPEE**

1366. SHRI PRANAB KUMAR MUKH ERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the forecasts made in the Indian Press recently about devaluation of the Pak Rupee; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The Government is keeping a watch on the developments.

#### SADATHA WATER SUPPLY SCHEME IN HIMACHAL PRADESH

1367. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that UNICEF has sanctioned some grants to Himachal Pradesh Government for Sadatha water supply scheme;

(b) if so, the amount of grant sanctioned and when it was sanctioned;

(c) whether it is a fact that the necessary materials/equipment for the scheme has been exhausted despite large amount received as grant from UNICEF;

(d) whether it is a fact that the supply of water under the above scheme to flats fitted with meters is only for one hour in the morning and one hour in the evening at the flat rate of Rs. 5 per month; and

(c) if so, what steps are being taken to increase the hours of water supply and to introduce the rates according to meter readings?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND I'KHAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (e) The facts are being ascertained and the requisite information will be laid on the Table of the Sabha.

## ORGANISATIONS RESPONSIBLE FOR HANDLING: D.D.A.'S WORK

to Questions

1368. SHRI S. S. MARISWAMY:

# SHRI BIRA KESARI DEO:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMEN

be pleased to state:

(a) the names of the organisations responsible for the execution of the Delhi Development Authority's works;

(b) whether it is a fact that previously this work was being handled by the CPWD, and if so, the reasons for the present change;

(c) the percentage of expenditure incurred on engineering staff when the work was being handled by the CPWD and now; and

(d) what is the increase in the amount of expenditure thereby?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) to (d) Till October, 1968, the works of the Delhi Development Authority were executed by the C.P.W.D. Thereafter, execution of the works has been carried out through the Engineering organisation of the Authority. Information regarding the percentage of expenditure incurred on engineering staff now when the work was handled by the C.P.W.D. etc., is being collected and will be laid on the Table of the Sabha.

## SHOW CAUSE NOTICE ON NEW FRIENDS COOPERATIVE HOUSING SOCIETY, NEW DELHI

1369. SHRI GANESHI LAL CHAUDH ARY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether a show-cause notice has been issued by the Delhi Administration on the Managing Committee of the New Friends Cooperative Housing Society, New Delhi in connection with serious irregularities committed by them in the management and financial transactions of the society and if so, what are the main grounds on which the notice was issued;

(b) when the society was registered and what is the number of its members; and

(c) what is the total amount of money contributed by the members so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) to (c) The required information is being collected and will be laid on the Table of the Sabha,